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ITEM NO.19

COURT NO.12
(In Chambers)

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.2740 OF 2010

SHUSHMA PANDEY

Appellant (s)

VERSUS

SHEELA SHARMA & ORS.

Respondent(s)

(Office report on default)

Date: 30/04/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

For Appellant(s) Mr. S.K. Verma,Adv.

For Respondent(s) Mr. T. Mahipal,Adv.

Mr. Gopal Singh,Adv.
Mr. Aman Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Four weeks' time is granted, as a last chance, to
respondent No.1 to file statement of case, failing which the matter
be listed before the Bench.

[Alka Dudeja]
A.R.-cum-P.S.

[Sneha Lata Sharma]
Court Master